NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.934/2016
CA NO.

CORAM: PRESENT : CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Rajiv Kumar & Anr.
V/s
Ecnon Residency Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433&434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

ORDER

Even on the second call, no one has put in appearance to support the Petition. Dismissed for non-prosecution.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

25.05.2017
V.Sethi